

through institutional finance. The balance of Rs. 73.43 crores through budgetary support and Rs. 24.50 crores through institutional finance is stated to be required for 1979-80.

(c) The Prime Minister had suggested the formation of All Party Committee at all levels for co-ordination of flood relief work in view of the unprecedented nature of the disaster in West Bengal and the desire of the people belonging to various shades of opinion to cooperate in mitigating the distress of the victims. At the village level, however, the Prime Minister agreed that Panchayats should be the proper authorities, but suggested that the Panchayats should seek the co-operation of other important elements so that the programmes could be implemented more effectively.

Translation of Foreign Academic Books and periodicals

3831. PROF. P. G. MAVALANKAR: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Ministry's prior clearance is required for taking up translation work in Hindi and/or in one or more of the other Indian languages, of academic books or periodicals published abroad;

(b) if so, full details thereto;

(c) when was such a directive issued, and why;

(d) whether any such requests were refused from Indian Scholars for taking up any translation work during years 1975 to 1978; and

(e) if so, full facts and reasons therefor?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):

(a) No, Sir.

(b) to (e). Does not arise.

Request of Gujarat for Central Assistance for Roads

3832. SHRI R. K. AMIN: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Chief Minister of Gujarat has asked the Central Government to sanction Rs. 121.68 crores for the completion of 970 Km. of roads on 20th May, 1978;

(b) if so, the cause for delay; and

(c) reaction of the Government regarding the short fall in road target in Gujarat State?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a): A letter dated 29th May, 1978, was received from the Chief Minister of Gujarat requesting for an additional release of Central assistance of Rs. 121.68 lakhs to meet the expenditure incurred on road construction in the Mahi-Kadana CAD Project in Gujarat.

(b) This was a special request and examination takes time. A reply has been sent to the Chief Minister of Gujarat on 12th December, 1978.

(c) The State Government is being impressed upon to push through the roads programme from the State Plan resources.

Request for Assistance for Flood Damage repairs in Kerala

3833. SHRI SKARIAH THOMAS:

SHRI N. SREEKANTAN
NAIR:

SHRI G. M. BANATWALLA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Central Government have received any proposal from the Government of Kerala seeking a special grant-cum-loan assistance of

Rs. 300 lakhs for flood damage repairs in the State;

(b) if so, the main features of the proposal; and

(c) decision taken by the Central Government thereon?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (c). The Government of Kerala asked for Cent-

ral assistance for providing relief to the population affected by floods and repairs to roads, bridges etc. damaged by the floods in that State.

A Central Team visited the State from 14th November, 1978 to 17th November, 1978. On the recommendations of the Central Team and the High Level Committee on Relief, an advance Plan Assistance of Rs. 11 crores has been allocated to the State for the following items:—

	(Rs. crores)
1. Restoration of Roads to pre-flood condition:	
(a) State Highways	2.60
(b) Village roads	1.00
(c) National Highways/roads which pass urban areas and maintained by the State Govt. at their own expense.	0.50
	4.10
2. Repair/restoration of Minor Irrigation structures and Drainage works damaged due to floods	2.00
3. Construction of Anti-sea erosion works (State's share)	0.67
4. Subsidy to small and Marginal farmers for agricultural inputs (like seeds, seedlings, fertilisers and pesticides) on the same pattern as in the SFDA in the districts not covered by SFDA schemes	0.66
5. Subsidy to fishermen for replacement of lost equipment and resumption of fishing activities	0.07
6. Assistance for repair/reconstruction of houses/huts affected by floods	3.00
7. Cost of medicines/drugs to be supplied in the flood affected areas to prevent Cholera, Typhoid etc.	0.50
TOTAL	11.00

In addition 12,500 tonnes each of rice and wheat has been released for distribution as gratuitous relief.

पेय जल योजना

3834. श्री वी० जी० हांडे : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) देश के सभी गांवों में पेय जल योजना को सफल बनाने के लिए सरकार का विचार क्या कदम उठाने का है ;

(ख) देश के पर्वतीय क्षेत्रों के गांवों में इस योजना को कैसे सफल बनाया जायेगा ; और

(ग) क्या पर्वतीय क्षेत्रों के गांवों में इस योजना का लाभ पहुंचेगा ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बख्त) : (क) से (ग). ग्रामीण जनता के पेय जल की व्यवस्था करना तथा इसके लिए योजना बनाना, उसका निष्पादन करना राज्य सरकारों/संघ राज्य प्रशासनों की जिम्मेदारी है। समस्याग्रस्त ग्रामों (जिनमें पर्वतीय क्षेत्रों के ग्राम भी शामिल हैं) की पेय जल योजनाओं को राज्य सरकारों/संघ राज्य सरकारों द्वारा निम्न आवश्यकता कार्यक्रम के अन्तर्गत कार्यान्वित किया जाता है। 1971-72 के सर्वेक्षण से पता लगाये गए समस्याग्रस्त ग्रामों में पेय जल की व्यवस्था की गति को तीव्र करने के लिए सरकार राज्य सरकारों/संघ राज्य क्षेत्रों का 1977-78 से राज्य योजना के अन्तर्गत किये गये प्रावधान को पूरा करने के लिए 100 प्र०श० अनुदान दे रही है।